

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 107
(IB)-1444 (PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd. Applicant/petitioner
Vs.
Sunar Jewels Pvt Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:- Mr. Rajat Katyal, Mr. Harsh Sinha, Adv.
For the respondent:- Mr. Arvind Nayar, Sr. Adv. with Mr. Vivek Kishore,
Ms. Mallika Kamal, Adv.

ORDER

Pleadings are complete.

Learned counsels for the parties requested for a short adjournment,
hence hearing is deferred to 11.03.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)